

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 61

CA 93/2021 MA 2070/2019 MA2071/2019, CA 361/2021, CA 362/2021, CA 364/2021. CA 427/2021, IA 1/2022, IA 2/2022, CA 102/2022, CA 118/2022, CA 119/2022, CA /8/2023 CA 9/2023 CA 632/2022 Intervention Petition 2/2022 CA 452/2022 CA 669/2022 CA 3009/2019 CA 233/2021 CA 51/2022 CA 136/2022 CA 97/2022 CA 122/2022 IN CP/3638(MB)2018

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)

SH. H.V. SUBBA RAO
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 17.02.2023

NAME OF THE PARTIES: - **Union of India V/s Infrastructure Leasing and Financial Services Ltd. & Ors.**

Appearance (via video-conference):

For the Applicant – CA 452	:	Mr. Gaurav Joshi, Senior Advocate a/w Mr. Manmeet Singh, Mr. Sairam Subramanian, Ms. Bhavika Deora i/b Saraf & Partners
For the Applicant – CA 669	:	Ms. Drishti Das a/w Ms. Roma Bhojani i/b Cyril Amarchand Mangaldas
For Respondents- CA 452	:	Ms. Drishti Das a/w Ms. Roma Bhojani i/b Cyril Amarchand Mangaldas
For ILFS – CA 632	:	Ms. Drishti Das a/w Ms. Roma Bhojani i/b Cyril Amarchand Mangaldas
For the Applicant – CA 136	:	Adv Dhruv Suri, Adv Urvika Suri, and Adv. Aastha Mathur
For the Union of India	:	Mr. Aditya Sikka a/w Ms. Vasudha Vijaysheel
For the Applicant- CA 632	:	Adv Monica Salian i/b Corporate Attorneys
For the Proposed Respondent 334:		Adv. Sameer Bindra i/b Khaitan & Co
For the Applicant – CA 364	:	Sr Counsel Mr. Janak Dwarkadas, Counsel Ms. Rishika Harish a/w Ms. Prachi Dhanani, Ms. Juhi Bahirwani and Ms. Rohini Jaiswal i/b Veritas Legal
For R228, R335- CA 2070	:	Adv Sanat Ragde i/b. Legasis Partners
For the Applicant – CA 51	:	Adv. Kazan Shroff a/w Adv Shalaka

Chamboowala i/b RMG Law Associates
Advocates
For CMA : Adv. Deep Roy, Adv. Dhaval Savla and
Adv. Disha Mohanty
For IA 2/2022 : Mr. Arun Kathpaila, Senior Advocete, Mr.
R. Sudhinder, Mr. Ranjit Shetty, Mr.
Sandeep Singhi, Mr. Udit Mendiratta, Mr.
Gaurav Mathur, Ms. Ekta Bhasin, Ms.
Aastha Trivedi and Mr. Tejas Gokhle
For Applicant – CA 9 : Ms Fereshte Sethna, Kuber Dewan,
Neeharika Agarwal, Abhishek Tilak

Section 241-242 of the Companies Act, 2013

ORDER

CA 452/2022, CA 669/2022, CA 9/2022, CA 66/2022

Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on 22.02.2023, for further consideration and hearing.

CA 93/2021 MA 2070/2019 MA2071/2019, CA 361/2021, CA 362/2021, CA 364/2021. CA 427/2021, IA 1/2022, IA 2/2022, CA 102/2022, CA 118/2022, CA 119/2022, CA /8/2023 CA 9/2023 CA 632/2022 Intervention Petition 2/2022 CA 3009/2019 CA 233/2021 CA 51/2022 CA 136/2022 CA 97/2022 CA 122/2022

Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on 27.03.2023, for further consideration and hearing.

Sd/-

Sd/-

SHYAM BABU GAUTAM
MEMBER (TECHNICAL)

H.V. SUBBA RAO
MEMBER (JUDICIAL)